

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

108. Intervention Petition/57/2023

IN

C.P.(IB)-690(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.02.2024**

NAME OF THE PARTIES: Indusind Bank Ltd.

V/s.

Siti Networks Limited.

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. Rohit Gupta a/w Adv. Ashish Pyasi for the Applicant in Intervention Petition 57/2023 and Adv. Pooja Mahajan a/w Adv. Aveena Sharma for the RP and are present. Adv. Nausher Kohli for the Applicant in I.A. 126/2024.
2. Heard the submissions at length. List this application along with I.A. 126/2024 on **21.02.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)